

Declaration of Assets and Liabilities

Year : 2021

I, Shailendra	Kumal son/daughter/who or Late Saryug parsad yadar
aged 53 (ADAYOX)	years, residing at

(address) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

given)	, maidating the on	Anokha Kum	1921 - Manish K	what, NihaBho	rti Nishart Ra
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	
(i)	Cash	21,000 = 10	25,000=W			
(ii)	Deposits in Banks, FinancialInstitutions AndNon-Banking Financial Companies	SBI-A/C 793205=10	ICICI Bank A/C 04040/01 90,000/=	4176		
(iii)	Bonds, Debentures andShares in companies					
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC policy 12,276 yearly	1			
(v)	Motor Vehicles (details of make, etc.)	8	Motor Vehicles Y.M (Fazer)	7)		•
(vi)	Jewellery (give details of weight and value)		300 gm 57 ver-500gm		Gold 30fm Silver 2009m	
(vii)	Other assets, such as valuesof claims /interests					-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Via - gamha	ti, Sict-Mad	ADDADE GOLD DO	ternal proper ternal proper te of 4th par

					· · · · · · · · · · · · · · · · · · ·
(îi)	Non-Agricultural Land - Location(s)	06 phwr Madhiowae	Manja-pak	auli thana 272, Khata	×10-43
	- Survey number(s) - Extent (Total	7,	Sarvaplot		70
	measurement) -Current market value			02 Khata	
(III)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Residenti Building Village - Jag P.OST - Sikp Via - Gamh Bist - Mad	doul		
(v)	Others (such as interest in property)	~			

I give herein below the details of my liabilities / overdue to public financial institutions and government dues:- [Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding ason
(a)	(i) Loans from Banks		, ——
8.	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(f) Other dues, if any		

	C.	Personal Detail				
		lo. (If available) :- E			Driving Licence/EPIC Ca	ard (Tick and)
		ID Proof No. :-		16	- I	387
					Shailenotra	
8	Diese 9	Date: 14.2.23	patria	Name:	Shaelendra	Kunas
9	riace o	Date:	1		. t 8	J .

Assistant Bilar vidhan sabha patna